

The schedule of functioning of all the Courts of Uttar Dinajpur Judgeship for the month of December, 2020 has exhausted. As such a fresh schedule for functioning of the Courts of Uttar Dinajpur Judgeship for the month of January, 2021 is required to be made as per due guidelines stipulated in the Notification No. 4286-RG dated 27.11.2020.

Accordingly, this is to notify all the concerned that all the Courts of Uttar Dinajpur Judgeship shall remain functional on all the working days of the month of January, 2021 except those days of lockdown, if declared by the competent authorities in the mean time and strictly in accordance with the guidelines of the Hon'ble High Court at Calcutta vide Notification No. 4286-RG dated 27.11.2020 regarding the modalities of the functioning of the District Courts. Participation of Advocates in virtual, physical and/or hybrid form of hearing of bail/urgent matters observing all norms of protocol as notified earlier shall continue in terms of Order No. 91 dated 14.07.2020.

Ld. Chief Judicial Magistrate, Uttar Dinajpur at Raiganj and Ld. Additional Chief Judicial Magistrate, Islampur shall take all sorts of measures so that recording of statement U/s 164 Cr.P.C. of the victims of POCSO Act is not hampered in any way.

General safety Protocol as notified vide Order No. 73 dated 19.06.2020 read with Order No. 72 dated 13.06.2020 and Order no. 69 dated 06.06.2020 and Order no. 66 dated 15.05.2020 and Order no. 64 dated 27.04.2020 and Order no. 61 dated 10.04.2020 and Order no. 78 dated 26.06.2020 shall continue.

Inform all concerned.

Sd/-  
District Judge  
Uttar Dinajpur at Raiganj

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Office Of the District Judge, Uttar Dinajpur at Raiganj  
English Department

Memo No. 08 (39)/G

Date : 02.01.2021

Copy forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj. 2-3-4-5) The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur. 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur, U/D. 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur, U/D. 15-16) The Chairman, SDLSC/the Secretary, DLSA, Uttar Dinajpur at Raiganj
- 17-18-19-20-21) The Judicial Magistrate, 1<sup>st</sup>/2<sup>nd</sup> Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 22) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj, U/D. 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur, U/D. 25-26) The Civil Judge, Probationary, Raiganj/Islampur
- 27-28-29-30-31-32-33-34-35-36) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur, U/D. 37-38) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur. 39) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

  
District Judge  
Uttar Dinajpur at Raiganj

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Memo No. 09 (20)/G

Date : 02.01.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur. 2-3) The Superintendent of Police, Raiganj/Isl Police District. 4) The Chief Medical Officer of Health, Uttar Dinajpur 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur. 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur. 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20) The President/Secretary, Distret/Sub-Divisional Law Clerks' Association, Rai/Islampur

  
District Judge  
Uttar Dinajpur at Raiganj